Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 12th day of September, 2019

Present:

Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/00916/2019

Ishwari Narayan Singh, aged about 68 years, S/o Late Shri S.N. Singh, Retd. Sub Post Master, R/o 530/130 K-4 Nepali Bagh, Shivpur, Varanasi-221003.

.....Applicant.

By Advocate –Shri R.K. Dixit

VERSUS

- 1. Union of India through Secretary, Ministry of Communication and I.T. Dak Bhawan, Sansad Marg, New Delhi.
- 2. Director General of Posts, Dak Bhawan, Sansad Marg, New Delhi representing Hon'ble President of Indian.
- 3. Chief Post Master General U.P. Circle, Lucknow.
- 4. G.M. (Finance)/Director Accounts of Posts Postal Account U.P. Circle Lucknow 226024.
- 5. Post Master General, Varanasi Region, Varanasi.
- 6. Superintendent of Post Offices, West Division, Varanasi.

..... Respondents

By Advocate : Shri S.P. Pathak

ORDER

Learned counsel for the applicant submitted that his grievance may be redressed if a direction is given to the respondents to consider and decide the representation dated

26.12.2018 (Annexure-A-9) of the applicant within a specified period of time. Learned counsel for the respondents has no objection if such direction is given.

2. In view of the limited prayer made by the counsel for the applicant but without commenting anything on the merits of the case, the OA is disposed off with direction to respondent No.4/Competent Authority to decide the representation dated 26.12.2018 (Annexure-A-9) of the applicant by passing a reasoned and speaking order within a period of eight weeks from the date of receipt of a certified copy of this order. The order so passed shall be communicated to the applicant. No order as to costs.

Member-J

RKM/